NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/628/ (IB)/2017

NAME OF THE PETITIONER(S)

: M R VENTURE

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDER DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

ADVOCATE

SIGNATURE

1. M-SUNDLIKUMAR

REPRESENTATION BY WHOM

enroll. No. 1260/2008

FOR FINANCIAL CREDITOR

ORDER

Counsel for petitioner present and stated that he has sent notice to the respondent alongwith the petition and filed proof of service of notice by way of an affidavit. He also stated that they have sent notice through e-mail communication. Notice sent to the respondent is held sufficient. Respondent called but absent. No representation. Time extended at request for hearing submissions of the petitioner. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

hc